

**REPORT SUBMITTED BEFORE HON'BLE NATIONAL GREEN TRIBUNAL (SOUTHERN ZONE), CHENNAI BY TAMILNADU POLLUTION CONTROL BOARD IN THE MATTER OF ORIGINAL APPLICATION No. 245 OF 2021 (SZ), FILED BY THIRU. E. VELUSAMY Vs THE PRESIDENT, KANAKKAMPALAYAM PANCHAYAT, TIRUPPUR AND OTHERS AS PER ORDER DATED 07<sup>th</sup> MARCH 2022**

**1. Background**

I submit that the Hon'ble National Green Tribunal (Southern Zone) in its order date.07.03.2022 has directed that "**....4. The Learned Counsel appearing for the Pollution Control Board submitted that they will conduct further inspection and find out the genuiness of the allegations made in the reply/objections and come with a further report.**"

In view of the above, the Washington Nagar of Kanakkampalayam Panchayat, Tirupur North Taluk was inspected on 24.03.2022. The panchayat secretary, Kanakkampalayam Panchayat was present during inspection and found that three Soak Pits are provided in Washington Nagar (7.15mx4.2mx4.5m – 1 No, 2.7mx2.3mx3m – 2 Nos) and one soak pit at Sri Kamatchi Nagar Extension (4.5mx4.5mx3.0m – 1 No)

In this regard it is submitted that Kanakkampalayam Panchayat has provided two new soak pits (2.7mx2.3mx3m – 2 Nos) in addition to one soak pit provided in Washington Nagar. The construction of the soak pits are completed and it is ready for operation. The photograph of the same is furnished as below.



**Soak Pit in Washington Nagar (7.15mx4.2mx4.5m)**



**Additional two Soak Pits in Washington Nagar (2.7mx2.3mx3m each)**



**Soak Pit in Sri Kamatchi Nagar Extension (4.5mx4.5mx3.0m)**

The drainage carrying the waste water to the applicant's land was found dry and no flow was noticed. The drainage is diverted to enter into two additional soak pits followed by the soak pits provided at Washington Nagar and if any over flow it will be fed into soak Pit in Sri Kamatchi Nagar Extension.



**Drainage found dry**

The applicant land and the place where the kuttai with waste water stagnation was found earlier was also inspected and at present it was found completely dried.



**Stagnation found dry**

Also the open well of the applicant was inspected and observed that the water is clear and odorless. However well water sample was collected and sent for analysis for General Core Parameters to District Environmental Laboratory / and sent to analysis of odor to Enviro Care and the result is awaited. It was observed that there is no objectionable odor from the open well water.

The plastic waste such as pouches & water bottles which were earlier floating in the waste water was found deposited in the land, since the water is completely dried. The plastic waste such as pouches, water bottles and other wastes accumulated in the land shall be cleaned.



**Plastic Waste scattered in pond area in applicant's land**

**Conclusion:**

Hence, it is humbly submitted before the Hon'ble National Green Tribunal (Southern Zone), Chennai that to consider the following.

1. Necessary directions may be issued to the Kanakkampalayam Panchayat to take action to clear the plastic and other wastes deposited in the pond area in Applicant's land.
2. Necessary directions may be issued to the Kanakkampalayam Panchayat to operate and maintain the soak pits efficiently and to ensure that there will be no flow of sewage into the applicant's land.

  
**District Environmental Engineer,  
Tamilnadu Pollution Control Board,  
Tiruppur North.**